

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 90 OF 2017

Dated : 13th May, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Bihar State Power Transmission Co. Ltd. &Anr.

.... Appellant(s)

Vs.

M/s. Shree Cement Ltd. &Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Girik Bhalla

Counsel for the Respondent(s) : Mr. Kumar Mihir for R-3

ORDER

The matter could not reach before the bench.

As agreed by the learned counsel appearing for the parties, list the matter for hearing on **10.07.2019**.

**(S. D. Dubey)
Technical Member**

prkt

**(Justice ManjulaChellur)
Chairperson**